



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu/Srinagar.

Notification
Srinagar, the 16th October, 2019

SRO 505:- In exercise of the powers conferred by sub-section (1) of Section 3 of the Jammu and Kashmir Levy of Tolls Act, 1995, (Act No. VIII of 1995), and in partial modification of notification SRO 70 dated 05.02.2018, the Government hereby direct that the toll on import of Sand/Bajri/Gravel and their allied products shall be charged @ Rs 100/- per tonne under the said Act.

By Order of the Government of Jammu and Kashmir.

Sd/-

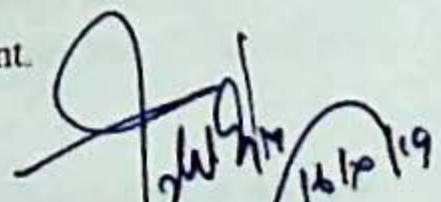
(Dr. Arun Kumar Mehta) IAS,
Financial Commissioner
Finance Department.

Dated: 16.10.2019

No. ET/Estt/03/2019

Copy to the :-

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
2. Excise Commissioner, J&K.
3. Deputy Excise Commissioner, Toll Post Lakhanpur.
4. OSD to Hon'ble Advisor (S).
5. Private Secretary to Financial Commissioner, Finance Department.
6. Stock file/Incharge Website, Finance.


(Dr. Aadil Fareed)
Deputy Secretary to Government,
Finance Department.